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HIGH COURT OF JUDICATURE AT PATNA
TENDER NOTICE NO.:-06/2015/Computer Cell
DATED 30/10/2015

Expressions of Interest (EOI) are invited from all mobile service providers and others for establishing Mobile Towers in the premises of Patna High Court, District Courts and Sub-Divisional Courts of Bihar. The Expressions of Interest (EOI) be submitted within **three weeks** from the date of publication of the notice. Details of notice along with documents may be downloaded from the website of this court i.e. **<http://patnahighcourt.bih.nic.in>** or may be obtained from the office of Registrar (IT)-cum-CPC of the Court during office hours.


30/10/15

**Registrar (IT)-cum-CPC
Patna High Court, Patna**

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HIGH COURT OF JUDICIACATURE AT PATNA
BAILEY ROAD, PATNA - 800028
<http://Patnahighcourt.bih.nic.in/>

Notice for submission of bids for Expression of Interest for setting-up and operationalisation of Mobile Towers in the premises of all the Courts of State Judiciary.

This notice for submission of bids from reputed and experienced bidders for Expression Of Interest (EOI) is issued by High Court of Judicature at Patna for selection of suitable vendor for taking-up work of Setting-up and operationaliasation of Mobile Towers in the premises of all the Courts of the State. The space and premises will be given by all the Courts to the vendor and the entire works relating to installation of Mobile Tower and their management will be done/borne by the concerned vendor for the period of five years. The locations are as follows:

- A. Patna High Court
- B. District Courts
- C. Sub-divisional Courts

Bidders will have to submit their bids with their terms and condition in all respect (technical and financial). The selection process will be in two steps, consisting of evaluation of competency of technical and thereafter evolution of financial bids.

There will be Mobile Tower based communication systems with integrated BTS to provide cell phone/data coverage at Patna High Court as well District/Sub-divisional Court of Bihar.

Chandra Jit
22/02/15

Responsibility of selected operator would include (but not limited to) –operation, maintenance and management of Mobile Towers infrastructure for five years and they will ensure 99.5% availability of service on an average \geq (equal to or better than).

Operationalisation of Mobile Towers shall include facilities for inter operable converged communication services (voice, data and video) with adequate redundancy based on terrestrial (including wired and wireless technologies) or satellite based communication systems including backup power system.

Eligibility Criteria :

This Invitation for Proposals, issued by the Patna High Court is open to all firms including companies; Government owned Enterprises registered incorporated in India as per Companies Act, 1956 or 2013

Requirements and documents to be submitted along with EoI:

Selection of bidder will be based on meeting the qualifying criteria specified below regarding bidder's commercial and technical credibility.

The bidders are required to furnish the following documents (commercial & technical) to assess the capacity and capability of the bidder.

Commercial

- (i) Certificate of incorporation
- (ii) Service tax registration certificate
- (iii) Copy of PAN

Handwritten signature and date
20/11/15

Technical

i) The bidder must be a Mobile Service/Network provider/ Telecom operator/ Other Company having own telecom network and possesses a valid Telecom License/permission/ clearance from the concerned Licensing Authority i.e. Dept of Telecom, Govt. of India for the intended telecom business envisaged or Service facilitator. Bidder has to submit document in support of the same.

ii) The bidder has to furnish document in support of experience in providing telecom services or having telecom network for its own use.

All clearances and approvals required for setting up the project shall be taken up by the Service providers at their own risk and cost.

Service providers shall develop, finance, design, construct, own, maintain, operate and repair the telecom infrastructure established by them under the project. This would include assets such as telecom Antennas & associated cabling (including earthing) and other accessories to be mounted on towers as well as the related infrastructure on the ground space such as shed, DG Set, Battery bank, Air conditioning and telecom equipment etc. Patna High Court shall have no role in this.

Contact Person: All correspondence, clarification and submission of Expression of Interest documents shall be addressed to:

Registrar (IT)-cum-CPC
Patna High Court,
Patna - 800028
Tel: +916122504940, Mobile: +919431025042

*Collected by
20/1/15*